

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 140/(MAH)/2017

CORAM:

Present:

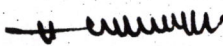
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

NAME OF THE PARTIES: M/s. Amarjyot Chemical Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

| <u>S. No.</u> | <u>NAME</u>  | <u>DESIGNATION</u> | <u>SIGNATURE</u>  |
|---------------|--------------|--------------------|---|
| 1.            | Hemant Dilli | Advocate           |  |

**ORDER**

**CSP140/230-232/NCLT/MB/MAH/2017**

Company Petition allowed, vide separate orders.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASHKUMAR**  
Member (Judicial)